

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SHRINATHJI SPINTEX PRIVATE LIMITED

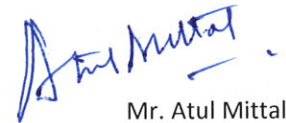
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Shrinathji Spintex Private Limited
2.	Date of incorporation of corporate debtor	16.11.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120GJ2010PTC062917
5.	Address of the registered office and principal office (if any) of corporate debtor	Gundala Road, Survey No. 461, Near Khedut Solvant, Behind Gujarat Ginning, Gondal, District Rajkot. PIN: 360311
6.	Insolvency commencement date in respect of corporate debtor	08-05-2025
7.	Estimated date of closure of insolvency resolution process	03-11-2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Atul Mittal Registration No: IBBI/IPA-001/IP-P00439/2017-18/10762 AFA Valid Upto : 31.12.2025
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 174, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email: atulmittalip135@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email: cirp.shrinathjispintexpvtltd@gmail.com
11.	Last date for submission of claims	22.05.2025
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shrinathji Spintex Private Limited on 08th May 2025.

The creditors of **Shrinathji Spintex Private Limited**, are hereby called upon to submit their claims with proof on or before **22nd May 2025** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Mr. Atul Mittal

Interim Resolution Professional
For Shrinathji Spintex Private Limited
IBBI/IPA-001/IP-P00439/2017-18/10762

Date: 09/05/2025

Place: Delhi